

- ◆ 'National Dengue Day' has been observed on 16th May 2016 throughout the country.
- Accredited Social Health Activists (ASHAs) are also involved in source reduction activities for Dengue prevention and control of such diseases.
- Periodic field visits were made by NVBDCP Officials to States/UTs for review and to provide technical guidance etc for prevention and control of such diseases.

Financial: Funds are provided by Government of India to the States for prevention and control of vector borne diseases including Dengue and Chikungunya to implement the public health activities.

7th CPC recommendation on disability pension of ex-servicemen

673. SHRI RAJEEV SHUKLA: Will the Minister of DEFENCE be pleased to state:

- (a) the recommendations of the 7th Pay Commission regarding pension of ex-servicemen particularly relating to disability pension of ex-servicemen;
- (b) whether it is a fact that Government has accepted the recommendations of the 7th CPC regarding disability pension of ex-servicemen; and
- (c) if so, what will be the impact of this decision and whether this will lead to reduction of pension amount of disabled soldiers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) Government *vide* Notification dated 30th September 2016 have issued detailed recommendations of the 7th Pay Commission relating to pensionary benefits of Defence Forces Personnel and the decisions taken thereon by the Government. The 7th Central Pay Commission (CPC) recommended the following on disability pension:-

The Commission is of the considered view that the regime implemented post VI CPC needs to be discontinued, and recommended a return to the slab based system. The slab rates for disability element for 100 per cent disability would be as follows:

Rank	Levels	Rate per month (INR)
Service Officers	10 and above	27000
Honorary Commissioned Officers		
Subedar Major/Equivalents	6 to 9	17000
Subedar/Equivalents Naib Subedar/ Equivalents		

Rank	Levels	Rate per month (INR)
Havildar/Equivalents	5 and below	12000
Naik/Equivalents		
Sepoy/Equivalents		

The above recommendation has been accepted with the approval of the Cabinet and Resolution dated 30.09.2016 issued accordingly.

The 6th CPC dispensation of the calculation of disability element on percentage basis, however, continues for civil side which has resulted in an anomalous situation. The issue has accordingly been referred to the Anomaly Committee.

Stationing of Army personnel in foreign countries

674. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Indian Army personnel are stationed in various countries, if so, the details thereof; and

(b) the purpose for which they are stationed in other countries?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) Indian Army personnel are deployed in United Nations Peacekeeping Missions as part of our national commitment to United Nations. Indian Army Personnel are also deployed as part of Indian Army Training Teams/ Indian Military Training Teams in friendly foreign countries for the purpose of providing military training including training related to IT, Telecommunication, English Language, etc. Further, to enhance defence cooperation, Indian Army Personnel are also stationed on deputation in various countries as Military/Defence Attaches, etc., to Defence Wings of our Embassies/High Commissions. Presently over 8,000 army personnel are deployed for above purposes in various countries.

Joint strategic undertaking for manufacturing parts of Rafale Jets

†675. SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI CHHAYA VERMA:
CH. SUKHRAM SINGH YADAV:

Will the Minister of DEFENCE be pleased to state:

(a) whether Indian defence requirements will be fulfilled from the procurement deal of Rafale fighter jets;

† Original notice of the question was received in Hindi.